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O.A.No. 158 of 1996

ES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copy
of the common
Judgment
passed on
08-15-1996
given to the
applicant's
counsel.

Patel
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S-O

O.A.Nos.154 to 170 of 1996, O.A.Nos.482 and 483
of 1996, O.A.No.773 of 1996, and O.A.Nos.17 and 404
of 1997.

....

Order dated 28.9.2001

S.Jm.

Order is pronounced in open Court.

As per observations contained in the Order, dated
28.9.2001, in separate sheets attached to the
record of O.A.No.154 of 1996, the Original Applications
are rejected. No costs.

Venkataraman
VICE-CHAIRMAN
28.9.2001
MEMBER (JUDL.)